

ITEM NO.43

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C).....CC No(s).
18731-18732/2014

(Arising out of impugned final judgment and order dated
09/04/2014 in RA No. 155396/2010 in WA No. 53870/1999,15/07/2014
in SA No. 507/2014,05/05/2010 in WA No. 53870/1999 passed by the
High Court Of Judicature at Allahabad)

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS Respondent(s)
(with appln. (s) for c/delay in filing SLP and office report)

Date : 01/12/2014 These petitions were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR
HON'BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s) Ms. Meenakshi Arora, Sr. Adv.
Mr. Mohit D. Ram, Adv.
Ms. Ehtesham Hashmi, Adv.
Mr. Bakul Jain, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the special leave petitions, as also on the
prayer for condonation of delay.

Liberty to file additional documents in the Registry of this
Court.

(Parveen Kr. Chawla)
Court Master

(Renuka Sadana)
Court Master